

**Pradip Port**

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 Shri Raghunath Singh;  
 Dr. Ram Subhag Singh;  
 Shri Sanganna;  
 Shri Subodh Haada:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a multi-million rupee project is being planned jointly by India and Japan to develop the Pradip Port in Orissa; and

(b) whether there is any plan or scheme to widen the existing waterways connecting Pradip Port in Orissa to Rourkela mines?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Government of Orissa have been approached by some Japanese interests with proposals for the development of Pradip port. These proposals are under consideration of the Orissa Government. Recently a reference from the Orissa Government has been received by the Government of India also and this is under examination.

(b) Information is being collected from the State Government and will be laid on the Table of Lok Sabha.

श्री रघुनाथ सिंह : स मे सेंट्रल गवर्नमेन्ट का क्या हाथ हागा ? क्या उस को और से उडीसा सरकार को सहायता दी जायगी ?

श्री राज बहादुर माइनर पोर्ट के अन्तर्गत जो कुछ सहायता साधारणतया दी जाती है, वह दी जायगी और उस के अतिरिक्त जो सहायता सम्भव हो, वह भी दी जायगी ।

Dr. Ram Subhag Singh: The hon. Minister said that recently they received a communication from the Government of Orissa in this regard. May I know what will be the probable cost of constructing that port and developing the waterway from Rourkela to Pradip, as suggested by the Government of Orissa?

Shri Raj Bahadur: There are two types of proposals in respect of this port. One is its development as a minor port, and the other, as a major port. An Officer on Special Duty was appointed to investigate. He reported that it could be developed into an intermediate port at a cost of Rs. 20 lakhs, with a handling capacity of 5 lakh tons of ore per annum. About the major proposals, we cannot say anything at present.

Dr. Ram Subhag Singh: About the canal?

Shri Raj Bahadur: We are collecting information from the State Government

Shri Thirumala Rao: What is the particular interest that Japan has got in the development of this port?

Shri Raj Bahadur: It is in regard to the export of iron ore to that country.

Shri Supakar: What is the existing waterway connecting Pradip in Orissa with Rourkela?

Shri Raj Bahadur: As I said in reply to part (b) of the question, that information is being collected from the State Government.

**Tilaiya Canal System of D.V.C.**

\*941. Dr. Ram Subhag Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that some-time back tenders were asked and tender-deposits accepted for constructing the Tilaiya Canal System of the Damodar Valley Corporation;

(b) whether it is also a fact that those deposits have now been refunded;

(c) if so, the reasons thereof;

(d) whether an elaborate official machinery was at that time set up for canal construction;

(e) if so, whether that machinery is still existing; and

(f) what work is being taken from that machinery?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir

(b) Yes, Sir.

(c) As the Scheme has not yet been sanctioned, the tender-deposits have been refunded.

(d) No, Sir.

(e) and (f) Do not arise

Dr. Ram Subhag Singh: The hon. Minister says that as the scheme has not yet been sanctioned, the deposit money has been refunded. May I know why tenders were called if the scheme was not sanctioned? What is the purpose of having such a big machinery there if there is no scheme?

Shri Hathi: In the first place, there is no big machinery for the receipt of tender or anything for this work. The Corporation thought that they would be in a position to be ready with the scheme and get sanctioned and therefore they called for tenders so that they may not be late. As it was delayed, naturally the tender-deposit has been refunded.

Dr Ram Subhag Singh: May I know who is the sanctioning authority, because the Deputy Minister just now said that the Corporation had thought that sanction will be obtained, and what that sanction was not obtained in time?

Shri Hathi: Up to now, the smaller schemes, were being sanctioned by the Corporation itself. But, the Planning Commission has set up a Technical Advisory Committee which scrutinises all the schemes to be included in the Plan. As sanction was not given, they could not go on.

Dr Ram Subhag Singh: The hon. Minister said that until recently, the D.V.C. authority itself gave sanction and now the Planning Commission has set up a Technical Committee to accord sanction. May I know when

this scheme was originally envisaged, when tenders were called for, when they were closed, because, it appears from the reply that the Technical Committee was set up recently? Why this contradiction?

Shri Hathi: Not that the Technical Committee was set up recently for all schemes to be included in the Five Year Plans. This scheme has been approved by the Bihar Government. It has been sent here. It is being examined by the Central Water and Power Commission.

Shri Gajendra Prasad Sinha: May I know the total mileage of canals constructed in Bihar from the D. V. project in the First Plan?

Shri Hathi: This does not arise out of the question. I require notice.

Shri T. N. Singh: May I know when the plans for the Tilaya canal system were submitted by the D.V.C. to the Planning Commission and how long have they been lying with them?

Shri Hathi: It has been submitted somewhere in 1956 from the Bihar Government.

Shri T. N. Singh: Somewhere means early or late?

Shri Hathi: 1956

Shri A. C. Guha: Are we understand that the D.V.C. proceeded to call tenders without getting proper sanction from the Planning Commission? May we also know what is the expenditure incurred so far on this matter?

Shri Hathi: As I said, they invited tenders in the anticipation that by the time, they would be getting the sanction of the Government and also the Planning Commission. That, they did. But, the Planning Commission would not allow any scheme to be included in the Second Plan unless it has been technically approved by it.

Shri A. C. Guha: Any expenditure?

Shri Hathi: No expenditure.